

(d) The expenditure incurred by Delhi Police on the security of the protectees during the last three years is as follows:

Year	Expenditure
1994-95	Rs. 18.42 Crores
1995-96	Rs. 19.11 Crores
1996-97	Rs. 18.65 Crores

(e) As of March 1997 Security is being provided to 467 protectees in Delhi.

(f) and (g) The need for security and scale of security arrangements are reviewed periodically. This is a continuing exercise. The security arrangements are modified/withdrawn as warranted from time to time.

#### Harassment of Villagers

4719. SHRI SULTAN SALAHUDDIN OWAI SI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the newsitem captioned "Villages on Border Allege Harassment by BSF Jawans" appearing in the *Indian Express* dated January 28, 1997; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Yes, Sir. As per the policy, the farmers are generally allowed to visit their fields beyond the fence regularly to enable them to work from dusk to dawn. However, during winter, due to poor visibility in the morning and early evening, the working hours become a bit less. They are, however, allowed to use agricultural implements including tractors etc. Keeping in view the national security the District Administration have imposed restrictions on movement during night.

To sort out the problems of the border villages and for developing better relations between border population and BSF troops, Village Coordination Committees comprising of BSF personnel, Panchayat members and headmen etc. have been constituted and the meetings are being held on regular basis to solve the day to day problems.

#### Amendment in IPC and Cr.P.C.

4720. SHRI SARAT PATTANAYAK :  
SHRI N.K. PREMACHANDRAN :  
KUNWAR SARVARAJ SINGH :  
SHRI BRIJ BHUSHAN TIWARI :  
SHRI THAWAR CHAND GEHLOT :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposed to amend certain provisions of the Cr.P.C. & I.P.C.; and

(b) if so, the details thereof along with the latest progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) The Code of Criminal Procedure (Amendment) Bill, 1994, which proposes to amend various provisions of Cr.P.C. and IPC was introduced in the Rajya Sabha on 9th May, 1994. The Bill was subsequently referred to the Parliamentary Standing Committee on Home Affairs which considered the Bill and submitted its report.

[Translation]

#### Funds for Development of North Eastern States

4721. SHRI SHATRUGHAN PRASAD SINGH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of funds provided for the development of the North-Eastern States, State-wise; and

(b) the time by which the projects of Meghalaya pending with various Ministries of the Union Government are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Information is being collected and will be laid on the table of the House.

[English]

#### Declaration of Tiger Reserve as National Park

4722. SHRI MADHAVRAO SCINDIA :  
SHRI SATYAJITSINH DULIPSINH GAEKWAD :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is any proposal to declare forests comprising, Tialigaon, North and South Rajabhatkhawa, Jainti, Panbari and Chokks forests under Buxar Tiger Reserve as a National Park;

(b) if so, the details of the scheme and the cost thereof; and

(c) the estimated number of tigers and other big cats in this Reserve at present and the comparative wild life population there as per last three censuses?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes, Sir. There is a proposal to declare reserve forests areas of Tashigaon, North and South Rajabhatkhawa, Jainti, Panbari and